

ITEM NO.1

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No. 1343/2021

NATIONAL PLATFORM FOR THE RIGHTS OF THE DISABLED Petitioner(s)

VERSUS

DEPARTMENT OF EMPOWERMENT FOR PERSONS
WITH DISABILITIES & ORS.

Respondent(s)

(IA No. 161414/2021 - STAY APPLICATION)

Date : 06-09-2022 The matter were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Arvind P. Datar, Sr. Adv.
 Mr. Amit Agrawal, AOR
 Mr. Kotla Harshavardhan, adv.
 Ms. Vishakha Gupta, Adv.
 Mr. Divyank Yadav, Adv.

For Respondent(s) Mr. K.K. Venugopal, AGI
 Mr. Ankur Talwar, Adv.
 Mr. Chinmayee Chandra, Adv.
 Mr. Kanu Agrawal, Adv.
 Ms. Deepabali Dutta, Adv.
 Mr. Amrish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter is adjourned for the day.

List on 12.09.2022.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)